IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

NEW DELHI.

OA No. 2501/98 MA 2640/98

New Delhi this the 16th day of March, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman(A) Hon'ble Smt.Lakshmi Swaminathan, Member (J)

In the matter of

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- 1.Ramesh Chand Yadav S/O Sh.Jagdish Prasad, R/O H.No.95, Maidan Gari, New Delhi-68.
- 2.Devendra Kumar S/0 Shri Dafadar Singh R/O H.No.1561, Alipur, New Delhi-36.
- 3.Sita Sharan S/O Sh.Sunder Lal R/O Jhuggi No.453, Rajiv Chowk, Nehru Stadium, Lodhi Road, New Delhi-3.
- 4.Ram Kishan S/O Sh.Jile Singh R/O 290/6, Railway Road, Azadpur, New Delhi.

Applicants

(By Advocate Shri M.K.Gaur)

Versus

- 1.Govt.of NCT Delhi through The Chief Secretary, 5, Sham Nath Marg, N/Delhi.
 - 2.Director General, Delhi Home Guards and Civil Defence CTI Complex, Raja Garden, New Delhi.
 - 3. The Commandant Delhi Home Guards and Civil Defence CTI Complex, Raja Garden, N/Delhi.

... Respondents

(By Advocate Shri Rajinder Pandita)

O R D E R(ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Gaur prays for and is allowed permission to

withdraw the OA, which is dismissed as withdrawn.

(Smt.Lakshmi Swaminathan)

Member (J)

(S.R. Adige)

Vice Chairman(A)